

MINISTRY OF FINANCE**(Department of Revenue)****(CENTRAL BOARD OF DIRECT TAXES)****CORRIGENDUM**

New Delhi, the 19th July, 2022

(INCOME-TAX)

G.S.R. 582(E).—In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes) number 67/2022 dated 21st June, 2022, published vide number G.S.R. 463(E), dated 21st June, 2022 in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i),—

(i) at page 16, in line 39, for letter “T”, read “U”.

[Notification No. 84 /2022/F. No. 370142/23/2022-TPL]

MRINALINI KAUR SAPRA, Director